## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.50/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Kharadi Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE

Anagha Anasingaraju Company secretary
for Respondent
Noe 1, 2, 3, 6,7,9 to 15

## Order

## C.P. No. 50/397-398/CLB/MAH/2013

- 1. Ld. Representative from the side of the Respondents 1,2,3,6,7,9 to 15 is present. However, no one appeared from the side of the Petitioner.
- 2. Ld. Representative from the side of the respondent stated that C.A(s) 206 to 212 are pending for disposal, through which the pending all seven C.P(s) are challenged on the ground of maintainability.
- 3. In respect of these applications, pleadings are stated to be complete. The C.A(s) along-with C.P(s) shall be heard on 08.11.2016
- 4. The respondent is asked to communicate the date of hearing to the Petitioner as well.

sd/-

Dated: 15.09.2016 Shri M.K. Shrawat

Member (Judicial)